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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For report of Liquidator – Liquidation	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd			Subrama-niam Aneetha, Liquidator , Subhrajini Ananth for Liquidator

ADVOCATE FOR PETITIONER/s:

B.S. Gautham
Advocate for liquidator.
BS GAUTHAM

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri B.S.Gautham, learned Counsel for the Liquidator. Post the case on **31.03.2021**.


MEMBER (T)


MEMBER (J)

Shruthi

Verified


Court Officer